

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL Nos. 77 of 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Dated :19th August, 2014

**Hoogly Chambers of Commerce & Industry ... Appellant (s)
Versus**

**West Bengal Electricity Regulatory Commission ... Respondent(s)
& Anr.**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

**Counsel for the Respondent(s) : Mr. Pratik Dhar
Mr. C.K. Rai for R.1
Mr. Sakya Singha Choudhuri**

ORDER

The learned counsel for the Respondent No.2 is filing the reply today after serving copy on the other side.

Mr. C.K. Rai, the learned counsel for the Respondent No.1 seeks some more time to file the reply. As a last chance, the time is granted and he is directed to file the reply on or before 25.08.2014 after serving copy on the other side.

Post the matter for hearing on **27.08.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/kt